

**Compassionate ground appointment in Navyug School  
Sarojini Nagar, New Delhi**

1535. SHRI KALRAJ MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that a number of persons have died in harness in 2001 who were working as a cook in Navyug School, Sarojini Nagar;

(b) if so, the details thereof;

(c) whether Government are considering all these cases sympathetically for providing job to the dependent of deceased person on compassionate ground;

(d) if so, the details thereof; and

(e) the step being taken by Government to finalise these cases and by when the appointment would be given?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) and (b) One of the employees of Navyug School, Sarojini Nagar working as a Cook died during the period under reference.

(c) to (e) The matter falls within the purview of Navyug School Education Society which in the matter of appointments on the compassionate grounds follows the relevant instructions of the Government in accordance with which the dependents of deceased Government servants are eligible to be considered for appointment against direct recruit vacancies in Group "C" and "D" posts subject, inter alia, to the conditions that the family has been left in indigent circumstances and not more than 5% vacancies in the grade are filled up on compassionate grounds. As per information furnished by New Delhi Municipal Council, there is at present no suitable vacancy available against which the dependent of the deceased Cook could be considered for appointment on compassionate grounds.

**Crime in metro cities**

1536. SHRI SK KHABIR UDDIN AHMED: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of crime reported in June, 2002 in metropolitan cities and the comparative figures of crime in the same month in the last three years;

(b) whether the rate of crimes has come down due to world cup football held in June, this year; and

(c) if so, the Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) and (c) The figures of cognizable crimes under IPC cases in metropolitan cities reported in June during the last three years is as follows:—

SI. No.	Cities	No. of cases in year		
		1999	2000	2001
1.	Chennai	589	557	520
2.	Delhi	4427	4923	4746
3.	Kolkata	870	956	999
4.	Mumbai	2195	2439	2351

The number of crimes reported in June, 2002 in Metropolitan cities have not yet been received in National Crime Records Bureau from State Governments. Therefore, no comparison with the rate of crimes in June 2002 with that in the same month for the last three years can be made.

#### **Let threat to industrial sector**

1537. SHRI LAJPAT RAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news-item titled "Lashkar gunning for Industrial Units: Report" which appeared in the Hindustan Times dated the 20th June, 2002 regarding attacks on industrial sectors in various cities by Lashkar-e-Teyyaba (LeT); and

(b) if so, what actions Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENIVIDYA SAGAR RAO): (a) and (b) Yes, Sir. The concerned security agencies have been alerted. They have been advised to take suitable measures to prevent any untoward incident.

#### **Non utilisation of riots aid**

1538. SHRI AIMADUDDIN AHMED KHAN (DURRU): Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the report in The Asian Age of 24th June, 2002, captioned "Government apathy causes riot and to rot";